

on the Table of the House the Oilfields (Regulation and Development) Amendment Bill, 1984 which has been returned by Rajya Sabha with amendments.

PREVENTION OF DAMAGE TO
PUBLIC PROPERTY BILL

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I also lay on the Table of the House the Prevention of Damage to Public Property Bill, 1984, as passed by Rajya Sabha.

12.15 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS), 1983-84

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1983-84.

DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1981-82

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : Sir, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways) for 1981-82.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Seventy-eighth Report

SHRI SUNIL MAITRA (Calcutta North East) : Sir, I beg to present the Hundred

and Seventy-eighth Report (Hindi and English versions) of the Public Accounts Committee on Paragraph 4.35(i) of the Report of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes relating to Incorrect Valuation of Unquoted Equity Shares.

12.16 hrs.

JOINT COMMITTEE ON OFFICES
OF PROFIT

Eighth Report

SHRI JAMILUR RAHMAN (Kishanganj) : Sir, I beg to present the Eighth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

श्री मनोराम बागड़ी (हिसार) : पंजाब में यह राष्ट्रीय ध्वज लगा करके चलते हैं मिनिस्टर की तरह से, क्या यह भी... (व्यवधान)...

अध्यक्ष महोदय : आप इसको लिखकर दीजिए ।

... (व्यवधान) ** ...

अध्यक्ष महोदय : उनकी असेम्बली बैठी है, उनसे कहिए वहां उठाएं ।

... (व्यवधान) ... **

अध्यक्ष महोदय : असेम्बली में उठाएं । मैं कानून तोड़ने वाला नहीं हूं ।

... (व्यवधान) ** ...

अध्यक्ष महोदय : अगर आप अपने मन में जो